NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.01.2018 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|---|
| COMPANY PETITION/APPLICATION NO. | CA No. 189/2017 in CP(IB)/23/10/HDB//2017 |
| NAME OF THE COMPANY | Blossoms Oils & Fats Limited |
| NAME OF THE PETITIONER(S) | Blossoms Oils & Fats Limited |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 10 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Heard Shri T.S.N. Raja, Learned Liquidator.

The Ld. Liquidator has submitted his preliminary report. He has undertaken to submit quarterly reports / other reports as per the IBC. Post the case on 06.02.2018 for submitting further progress.

Member (T)

Member (J)